

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 92/MP/2015**

Subject : Petition seeking directions with regard to difficulties in implementing some of the directions given in the Order dated 16.2.2015 in Petition No. 92/MP/2014 along with IA Nos. 43/2014, 51/2014, 52/2014, 54/2014, 56/2014 and 59/2014, Petition No. 376/MP/2014, Petition No. 382/MP/2014, Petition No. 393/MP/2014 and Review Petition No. 25/RP/2014.

Date of hearing : 25.7.2017

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Ltd. (PGCIL)

Respondents : Karnataka State Electricity Board and Others

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL  
Ms. Mazag Andrebi, Advocate, EPJL  
Ms. Shruti Dass, Advocate, EPJL  
Shri Nimesh Kumar Jha, Advocate, JITPL & Vedanta

**Record of Proceedings**

Learned counsel for the Petitioner mentioned the matter and submitted that the Commission vide ROP dated 6.7.2017 has directed the Petitioner to submit the consolidated submissions including the legal and commercial propositions within ten days of issue of ROP. Learned counsel for the Petitioner submitted that since PGCIL is in the process of preparing the consolidated submissions and considering the complexity of the legal and commercial propositions involved, more time is required to file the same. Learned counsel for the Petitioner requested for time to file the consolidated submissions including the legal and commercial propositions. Request was allowed by the Commission.

2. The Commission directed the Petitioner to file its consolidated submissions by 31.7.2017 with an advance copy to the Respondents, who may file their responses on or before 18.8.2017. The Commission directed that due date of filing the consolidated submissions and responses should be strictly complied with. No extension shall be granted on that account.

3. The Commission directed to list the Petition for hearing on 23.8.2017.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**